

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 285/16	Hearing	621A	Sourcebits technologies Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

1	U. LAKSHMOJI RAO 94483 13483.	<i>petitioner.</i> <i>Company &</i> <i>directors</i>	<i>u. lakshmi</i>
---	--	--	-------------------

Chartered Accountant for petitioner is present. He is directed to verify with the RD about the status of the two applications filed for compounding for violation of Section 159 and 220 of Companies Act, 1956 as ROC informed that the reports of these applications have been sent to RD.

The Chartered Accountant undertakes to furnish the information to the Tribunal about the status of the two applications pending with the RD.

List it on 16.10.2017.


MEMBER (J)


MEMBER (T)